

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 12(ND)17**  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017**

**NAME OF THE COMPANY: M/s. Mr. Anurag Agarwal V/s. M/s. Virtual Engineering Services Pvt. Ltd. & Ors.**

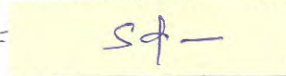
**SECTION OF THE COMPANIES ACT: 241/242**

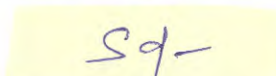
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Ms. Nannect Anora, Adv Ms. Chand Chopra, Adv Ms. Pavitra Kaur, Adv		} Resp. no. 1	Ans,
2.	Mr. Keshav Saini, Adv. Mr. Ashis Goel, Adv.		} Petitioner	Ashis

**ORDER**

Application has been filed by the respondent U/s. 8 of the Arbitration & Conciliation Act, 1996. Notice is accepted by the Ld. Counsel for the petitioner.

Be listed for arguments on 15.3.2017, the date already fixed. Reply, if any, be filed by the Petitioner within a week.

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(S.K. Mohapatra)  
Member (Tech.)

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(Ina Malhotra)  
Member (Judicial)